

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

QA 475 of 1993

Date of decision: 24-6-1993

K K Chandra Bose
Kankachaniyil House
XXI/972A
Perumpadappu Road
Kochi 682 006

Applicant

Mr M Sebastian Paul

Advocate for applicant

Versus

- 1 Union of India rep. by
Secretary, Deptt. of Posts
(Ministry of Communication)
Dak Bhavan
Sansad Marg, New Delhi-1
- 2 Senior Superintendent of
Post Offices, Palakkad Division
Palakkad 678 001
- 3 Director of Postal Services
Northern Region
Kozhikode 673 032

Respondents

Mr MVS Nampoothiri, ACGSC

Advocate for respondents

CORAM

HON'BLE MR JUSTICE C SANKARAN NAIR, VICE CHAIRMAN
AND
HON'BLE MR R RANGARAJAN, ADMINISTRATIVE MEMBER

JUDGMENT

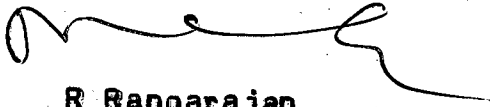
C Sankaran Nair(J), Vice Chairman

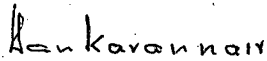
Applicant seeks appropriate directions to quash Annexure-A by which he was compulsorily retired. He also seeks appropriate directions to Respondent-2, to grant him continuity of service and consequential benefits, including back wages. By order No.Staff/30-2/93 dated 27.4.93 (a copy of which was produced before us by Shri M V S Nampoothiri, Learned Additional Central Government Standing Counsel), applicant has been reinstated in service with certain pious hopes. This, we are not concerned. When a

person is reinstated in service, it is common knowledge that appropriate orders will have to be passed regulating the service and wages during the period he was kept under suspension. This was not done.

2 We record the contents in the order aforesaid and direct Respondent-3 to pass appropriate orders, touching upon prayer No.2 in the O.A., within six weeks from to-day. The time limit will be strictly adhered to.

3 Application is disposed of. No costs.


R Rangarajan
Administrative Member


C Sankaran Nair (J)
Vice Chairman

Dated the 24th June, 1993.

LIST OF ANNEXURES

- 1 Annexure-A True copy of the Order dated 31.3.92 passed by the 2nd respondent compulsorily retiring the applicant from service.
- 2 Order No.Staff/
30-2/93 dated
27.4.93. Copy of order issued by Director of Postal Services, in the Office of the Postmaster General, Northern Region, Calicut to the applicant.
